

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.414
IA/5321/2020 IN IB/835/ND/2020

IN THE MATTER OF:

Mr. Sanjeev Aggarwal & Ors.	...	Applicant
Versus		
M/s Supertech Township Project Limited	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 01.09.2023

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Mr. Piyush Singh, Mr. Akshay Srivastava, Mr. Vivek Kumar & Mr. Jayant Upadhyay, Advs.
For the Respondent	: Mr. Rishi Kapoor, Adv.

ORDER

The Ld. Counsel for both the sides are present. Pleadings are completed in this matter. However, due to paucity of time, let the matter be listed on **20.09.2023**.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Sd/-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)